

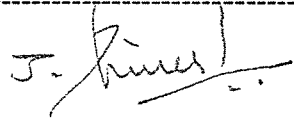

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/10/18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M.Gurudas & 1 ors
NAME OF THE RESPONDENT(S) : Hote Guru Pvt Ltd & 6 Ors
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
1.	J. DHINESH KUMARAN	COUNSEL FOR PETITIONERS	
2.	B. Sarathbabu Raj'a Sekher V.K.	Counsel For Respondents	

ORDER

Counsels for both the parties are present. Counsel for Respondent has prayed for time to file reply. At request, time is enlarged. Put up on 30.11.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk